

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 496/2016  
(Earlier O.A. No. 253/2015)

Tribunal on its own motion

... Applicant

Versus

Govt. of NCT of Delhi & Ors.

... Respondents

**INTERIM STATUS REPORT REGARDING PREPARATION AND  
IMPLEMENTATION OF DISTRICT ENVIRONMENT PLANS**

Most respectfully showeth:

1. Vide order dated 22.01.2021, Hon'ble NGT, while disposing of Original Application No. 496/2016 (Earlier O.A. No. 253/2015) was pleased to direct the undersigned to function for some more time i.e. till 15.04.2021 with a view to oversee preparation/review/updation of District Environment Management Plans, in pursuance of the orders dated 15.07.2019 in O.A 710/2017, *Shailesh Singh v. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors* read with order dated 19.03.2020 in O.A. 360/2018, *Shreenath Nath v. Union of India & Ors* and to file a status report on the subject as on 31.03.2021 in O.A. No. 360/2018 by e-mail. Department of Environment of Delhi Government and DPCC were asked to co-ordinate and support the undersigned.
2. Thereafter, Director (Environment), Department of Environment, GNCTD and Sh. N.K. Joshi, Sr. Environment Engineer, DPCC were nominated to assist the undersigned for and on behalf of the Environment Department and Delhi Pollution Control Committee respectively vide letter dated 12.02.2021.

3. 1<sup>st</sup> physical meeting of Monitoring Committee was convened on 16.02.2021 and was attended by Ms. Nigam Aggarwal, Director (Environment), Mr. N.K. Joshi, Sr. Environment Engineer, DPCC, Mr. D.K. Shrivastava, AEE. Ms. Nigam Aggarwal, who was involved in the project since long gave brief background of the project. It was informed that earlier a meeting was convened by Chief Secretary, GNCTD on 03.12.2019 in which all DMs were directed to coordinate with all Urban Local Bodies, Delhi Jal Board, Delhi Pollution Control Committee and collect data related to seven thematic areas (as per the framework) available at district level at their respective districts and divide the task as per day activities to collate the data at the District Level, responsibilities specified according to rules be incorporated in the District Plan. It was further directed that Committees for preparation of District Plans be constituted by DMs by involving different stakeholders/departments/agencies.
4. On being specifically enquired about the progress pursuant to the directions, Ms. Nigam Aggarwal informed that no much progress has taken place and directions contained in the minutes of meeting dated 03.12.2019 have not been implemented. She also produced order dated 27.11.2019 issued by Special Secretary (Environment). When enquired if the District-wise Committees mentioned in the order dated 27.11.2019 were functional, she answered in negative.
5. Dr. N. K. Joshi informed that CPCB had prepared a template to be followed for preparation of District Environment Plans (DEPs). South-West District has been selected as a Model District for the purpose of preparation of DEP. The data of South-West District collected from Urban Local Bodies has been compiled with and sent to CPCB on 08.02.2021. However, no response has been received from CPCB so far.

6. After discussion with Ms. Nigam Aggarwal and Dr. N.K. Joshi, it transpired that no much progress has been made in implementation of the directions contained in the order dated 27.11.2019 and minutes of meeting dated 03.12.2019. It was decided that the next meeting be convened on 24.02.2021 where at first instance, DM (South-West) and DM (New Delhi) be requested to participate with the status report regarding implementation of the directions pertaining the DEPs in their districts. Status report was also called from all other District Magistrates regarding the implementation of the DEPs in their districts. Mr. Arif from CPCB was requested to join the meeting. Ms. Nigam Aggarwal informed that some officers in the meeting with Chief Secretary on 03.12.2019 had raised the issues that the CPCB template on DEPs pertained to different States all over the country and Delhi being a City-State, Urban Local Bodies would not be able to provide district-wise data on Waste Management separately for each district, since district boundaries did not align with those of the ULBs. There were other issues including water quality and domestic sewage, industrial waste water etc. on which separate district-wise data may not be possible to compile in case of Delhi. It was decided by Monitoring Committee that this aspect will be deliberated after status reports are received from all the DMs; possibility shall be explored if two or more districts can be joined/clubbed for the purpose of preparation of DEPs. All the DMs were requested to expedite the submission of the status reports with the Monitoring Committee. They were impressed to expedite the preparation of DEPs in their respect districts in terms of the directions of the Hon'ble NGT.
7. 2<sup>nd</sup> physical meeting of the Monitoring Committee was held on 25.02.2021. Dr. Monika Priyadarshini, DM (New Delhi), Dr. Naveen Aggarwal, DM (South-West), Dr. B.M.S. Reddy, SEE, DPCC, Ms. Ajeeta Aggarwal, SEE, Mr. B. Vinod Babu, CPCB, Ms. Youthika, CPCB participated in the said meeting. During deliberations, it transpired that no progress has been made regarding

implementation of the directions of the Hon'ble NGT so far. CPCB data templates for preparation of Model District Environment Plans covering seven thematic areas was shared with them. They were also apprised of the meeting taken by Chief Secretary on 03.12.2019 and order dated 27.11.2019 issued by Special Secretary (Environment). They were fair enough to inform that nothing has been done in their districts on Committee formation so far.

8. Director (Environment) apprised that CPCB data template is a tool to assess the gaps, while District Environment Plan is to be designed in a manner to address the gaps starting at the micro level involving the concerned implementing agencies in each district. DM (South-West) informed that data was collected for the Najafgarh Zone in coordination with Dr. N.K. Joshi, DPCC but no further steps were taken to prepare or implement the DEP in South-West District. A common concern of both the DMs was that the area of jurisdiction may prove hindrance to the data collection as district boundaries did not align with those of the ULBs and other stakeholder agencies. It was decided that for data collection, since portions of the areas/zones in each of the districts fall in same ULB/stakeholder agency, they may work in mutual coordination to collect the data on priority basis and to submit a status report to the Monitoring Committee within two weeks. They were also impressed to constitute District-wise Committees in terms of order dated 27.11.2019. Concerned DPCC officers were directed to provide the DMs requisite data in respect of various thematic areas such as Noise Pollution, Ambient air quality, Bio-medical waste, industrial pollution etc. DPCC officers agreed to provide all support and assistance to the DMs for the said task. DMs were also requested to call meetings with stakeholder agencies on an early basis involving DPCC concerned area incharge of their respective district.
9. Dr. B. Vinod Babu, Addl. Director, CPCB informed that Model DEPs have been prepared in many States which shall be placed in public domain for

reference and may be helpful for making gap analysis and subsequently, the DEPs. CPCB data templates are inherently designed to assess the gaps. He informed that effectively design DEPs shall serve a strong basis for a good State Environment Plan and thereby a National Level Plan. Regarding preparation of Model DEP in South-West District, he informed that a few meetings have been conducted and ensured the same to be in place shortly. He further assured full support from CPCB in achieving compliance of the Hon'ble NGT directions. Dr. B. Vinod further informed that the response to the letter received from DPCC shall be given shortly.

10. 3<sup>rd</sup> physical meeting of the Monitoring Committee was held on 02.03.2021. Mr. A.K. Mishra, DM (East), Ms. Geetika Sharma, DM (North-East), Sh. Sanjeev Kumar, DM (Shahdara), Sh. Rajendra Prasad, CE/EDMC, Sh. Shubham Ghosh, ADM (NE), Mr. Tanvir Ahmed, ADM (Shahdara), Mr. Devender Sharma, SDM participated. The matter regarding preparation of DEPs was taken up with the DMs in their respective districts. Various court directions, CPCB data templates were shared with them. Reference was also made to the meeting taken by Chief Secretary in December, 2019 and the order dated 27.11.2019 issued by the Special Secretary (Environment). The DMs informed that nothing has been done in their districts regarding formation of the Committees envisaged in the order dated 27.11.2019. They reasoned that due to Covid-19 pandemic for the last around 11 months and presently, Corona vaccination drive, they were busy and could not spare sufficient time to prepare or implement the DEPs. The DMs were requested to constitute Committees immediately in terms of order dated 27.11.2019. They were also impressed to work in coordination with each other to collect the data on priority basis and submit status reports within two weeks. Concerned DPCC officers were requested to provide the DMs requisite data in respect of various thematic areas and they agreed to support and assist. DMs were also impressed to call

meetings with stakeholder agencies on an early basis and join concerned incharge of DPCC in the respective district to work out the modalities. Mr. Sahni was requested to share copies of the previous minutes of meeting of the Monitoring Committee, the minutes of meeting dated 03.12.2019 under the Chairmanship of Chief Secretary and Office Order dated 27.11.2019 with all District Magistrates for reference.

11. The 4<sup>th</sup> physical meeting of the Monitoring Committee was conved on 08.03.2021. Ms. Cheshta Yadav, DM (North-West), Ms. Neha Bansal, DM (West), Sh. Pravir Jain, SDM (HQ) (West), Dr. Anwar Ali Khan, SEE, DPCC, Mr. V. K. Jain, EE, DPCC participated in the meeting. DM (North) had requested to re-schedule the meeting due to official pre-occupation. The DMs present in the meetings were apprised of the directions given by Chief Secretary in the meeting dated 03.12.2019 and the office order dated 27.11.2019 issued by the then Special Secretary (Environment) for forming of the thematic area wise Committees at the district level. DM (North-west) informed that a meeting was held a month before for implementation of the DEP. ADM (HQ) has been designated as the Nodel Officer. She conceded that nothing has been materialized so far. DM (West) informed that some data has been collected and prepared. The matter will be taken up further with DCs of DMC. It was impressed that the DMs should constitute Committees immediately in compliance of the order dated 27.11.2019. DM (North-west) informed that the Committee would be formed within a week. Common concern of the DMs was again the same that the area of jurisdiction may prove hindrance to the data collection as the district boundries did not align with those of ULBs or other stakeholder agencies. It was explained that in the North-West district under DM (North West), Narela Zone of North DMC is 10%, Keshavpuram is 100% and Rohini Zone is about 80%. The DMs were informed that this concern has been noted in the previous meetings. They were

impressed to work in mutual coordination to collect the data and submit status report by 15.03.2021. Concerned DPCC officers assured to provide all support and assistance to the DMs in respect of providing requisite data of various thematic areas available with them. DMs were requested to call meetings with stakeholders on early basis.

12. 5<sup>th</sup> physical meeting of the Monitoring Committee was held on 12.03.2021. Ms. Aakriti, DM (Central), Ms. Isha Khosla, DM (North), Ms. Priyanka Kumari, ADM (South), Ms. Ajita Dayal Aggarwal and Mr. Satinder Kumar, SEE (DPCC), Mr. Vinod Kumar Yadav, SDM (South-East), Surinder Singh, EE, DPCC attended the meeting. ADM, South informed that due to transfer of staff, no progress has been made regarding preparation of DEP. SDM, South-East informed that nothing has been materialized so far. DM (Central) disclosed that she was recently posted and would constitute the Committees today itself. DM (North) informed that due to posting of the entire staff at IGI, Terminal – 3, till 21<sup>st</sup> March, 2021, no progress has been made in the implementation of the DEP.

13. It was impressed upon the DMs to constitute the Committees immediately. They were requested to work in coordination with each other and to have regular meetings with the stakeholders. Their concern regarding hindrance to the data collection due to non-alignment of district boundaries with those of ULBs was taken note of. Concerned DPCC officers were requested to provide all the data in respect of various thematic areas to the DMs. The DMs were requested to submit their status reports within two weeks.

14. After having interaction with all the DMs of the districts, it revealed that no progress whatsoever has been made regarding preparation and implementation of the DEPs in any district. After the meeting taken by Chief Secretary on 03.12.2019, no further steps were taken seemingly due to Covid-19 pandemic.

The DMs now have assured that they would constitute Committees in terms of the order dated 27.11.2019 and would submit status report at the earliest to show progress in the preparation of DEPs in their respective areas.

15. Vide letter dated 18.03.2021 from Shubhankar Ghosh, ADM (North-East), Interim Progress Report with respect to DEP of District North-East has been received. The report indicates that a coordination meeting with SDMs was held on 03.03.2021 wherein the SDMs were explained the importance of the task at hand and the timelines thereof. Three Sub-Division level Multi Agency Committees were also created under the Chairmanship of the respective SDM to coordinate the activities relating to collection and collation of information and data. The SDMs were directed to hold their respective Sub-Division Level coordination meeting by 10<sup>th</sup> March, 2021 and submit Action Taken Report thereof. After having meeting on 10<sup>th</sup> March, 2021, the SDMs informed that they have started the process of collection of data. It was further informed that a further review meeting was held on 11<sup>th</sup> March, 2021 with the SDMs wherein it was exhorted that the work of data collection may be completed by the SDMs at earliest as per the timelines given by the Hon'ble NGT. The report indicated that the process of collection of data from various sources was currently going on. The Interim Progress Report with the minutes of meeting are annexed as **Annexure A (colly)**.

16. Sh. Ajit Singh Thakur, SDM -1 (HQ) (North) submitted report dated 26.03.2021 regarding Action Taken Report in compliance of the directions of Hon'ble NGT. It indicates that District North has constituted Committees on seven thematic areas. In the meeting held on 23.03.2021, concerned person from DPCC submitted the ATR. The officer also attached the minutes of meeting dated 23.03.2021 wherein it was decided that all SDMs shall hold meeting with all concerned departments involved in the seven thematic Committees for their Sub-Divisions and receive ATRs before 30<sup>th</sup> March, 2021.

DM (North) emphasized on the enforcement of water collection measures and gave directions for segregation of waste at the source only. DM (North) further directed SE (DJB) to share the list of unauthorized sites with ACP (Traffic). ACP (Traffic) was directed for identifying the traffic spots where there was regular traffic congestion and come with an effective strategy for decongestion. Officers from Food & Supply Department and Consumer Affairs to check adulteration relating matters; officers of Department of Weight & Measures for fire cracker regulation; officers from DLSA (North) for Noise Pollution related matter and officers from Forest Department for tree plantation were requested to be invited in the next meeting. DM (North) further sought clarification from DPCC whether it gave permission for sand mining or not. Special teams were directed to be constituted at each Sub-Division consisting of members from traffic police. SHO concerned and one staff from SDM office for tracking of vehicles transporting seepage and dumping it at the unauthorized sites in the North District was constituted. The minutes of meeting are collectively annexed as **Annexure B (colly)**.

17. Sh. Ashish Kumar, SDM (HQ) (North-West) submitted the detailed list dated 23.03.2021 showing constitution of Committees for District Environment Plan in terms of the order dated 27.11.2019. As per this report, to cover the seven thematic areas i.e. Waste Management Plan, Water Quality Management Plan, Domestic Sewage Management Plan, Industrial Wastewater Management Plan, Air Quality Management Plan, Mining Activity Management Plan and Noise Pollution Management Plan have been constituted. The list is annexed as **Annexure C (colly)**.

18. Status Report dated 27.03.2021 has been received from Mr. Vinod Kumar Yadav, SDM (Defense Colony), District South-East. It has been informed that in terms of the 5<sup>th</sup> meeting of the Monitoring Committee held on 12.03.2021, Committees for preparation of District Environment Plan of District South-

East have been formed. For review and updation of DEP of District South-East, a meeting was conducted with all members of the Committees on 18<sup>th</sup> March, 2021. All the concerned departments were requested to provide the requisite information for preparation of DEP within two days time period. In response to that, the requisite information has been provided by DPCC, NDMC, SDMC (Central Zone), CDMO (SE), DSIIDC, Delhi Police and I&FC Department. This information has been incorporated in the draft District Environment Plan. Further details from Delhi Jal Board (SE), DDA (South Zone), Delhi Traffic Police (SE) are still awaited. Request was made to the Monitoring Committee to grant some more time for incorporating the awaited information from the remaining departments. An Interim District Environment Plan of District South-East was attached for easy reference. The status report and the draft District Environment Plan, District South-East is annexed as **Annexure D (colly)**.

19. Status Reports regarding preparation of the District Environment Plans are awaited from the other districts.

### **Summary**

20. When the Monitoring Committee convened its first meeting on 16.02.2021, it transpired that despite specific directions by the Hon'ble NGT, no progress whatsoever has been made in any district regarding preparation and implementation of the District Environment Plans. Though, a meeting was chaired on 03.12.2019 by the Chief Secretary of GNCTD regarding the preparation of the District Environment Plans and various directions were given to the officers present therein, no concrete steps were taken. Despite specific directions in the order dated 27.11.2019 issued by Special Secretary, (Environment), the concerned DMs did not constitute Committees. Only South-East District constituted seven District Committees for preparing DEP. The said Committees were to work under the overall supervision of DM

(South-East)/Chairperson. Directions were given that the District Committees would prepare their respective plans as per the Model District Environment Plan provided by CPCB. Seemingly, the Committees so formed did not perform the tasks so assigned and remained non-functional. The DMs fairly admitted that no progress in any district has been made so far regarding preparation and implementation of the DEPs.

21. All the DMs informed that the requisite plans could not be made or executed due to Covid-19 pandemic for the last around one year. Since they were busy in combating Covid-19 and presently for vaccination drive, the requisite steps were not taken. It was further informed that most of the DMs had recently taken over the charge and were not aware about the directions of the Hon'ble NGT. Common concern of the DMs was that collection of data was a hindrance due to non alignment of boundaries of the ULBs with those of the districts.

22. All the DMs in the meetings held so far have assured that they would initiate effective steps earnestly at the earliest in their respective districts to implement the DEPs. They assured to constitute the Committees for preparation of the DEPs in their districts to collect the requisite information from various stakeholders and agencies. Within a short span of the directions given by the Monitoring Committee, some steps have been initiated by them. District South-East has even prepared an Interim District Environment Plan. Similarly, District North-East has also furnished Interim Progress Report dated 18.03.2021. District North has also taken effective steps and has filed Action Taken Report dated 26.03.2021.

23. The DMs have, however, sought more time to prepare and implement the DEP in their district as lot of vital information/data on seven thematic subjects is required to be collected and collated from various stakeholders/agencies.

24. The Monitoring Committee has directed DPCC to provide all the necessary data in respect of various thematic areas such as noise pollution, ambient air quality, bio-medical waste, industrial pollution etc. in their possession. They have assured to assist the concerned DM to provide all support and assistance for this task. The DMs have been requested to coordinate with the concerned officer in-charge of the District from DPCC to obtain the requisite data.
25. To meet the concern of the DMs regarding non alignment of the boundaries of ULBs with that of the District Boundaries, they have been impressed to coordinate with their counterpart in the other district. The DM having jurisdiction over larger area in his/her district can collect the entire data and share it with the DM of the other district having less area. They were informed that possibility will be explored to club/join more than one district for the purpose of preparation and implementation of DEP, if so required, and necessary permission will be sought from the Hon'ble NGT for that purpose.
26. South-West District has been selected as a Model District for the purpose of preparation of DEP. The data of South-West District collected from Urban Local Bodies has been compiled and sent to CPCB on 08.02.2021. CPCB is yet to respond to it. Request has been made to CPCB to furnish their response at the earliest. DMs of the other district have been impressed to prepare their DEPs on the basis of CPCB template.
27. The Monitoring Committee is satisfied with the progress so far made by the DMs in their respective districts regarding preparation and implementation of DEPs. However, they need more time to collect and collate the extensive data from various stakeholders/agencies as nothing material was done for the last more than one year. Several positive steps have been taken now after they were requested to prepare and implement the DEPs in letter and spirit by the Monitoring Committee. However, it is just the beginning and a lot more is

required to be done. The Monitoring Committee assured them of all support in achieving the target and timelines.

Submitted please.

**Dated: 31<sup>st</sup> March, 2021**

**Justice (Retd.) S. P. Garg**

GOVT. OF NCT OF DELHI  
OFFICE OF THE ADDL. DISTRICT MAGISTRATE (NORTH-EAST)  
D.C. OFFICE COMPLEX, NAND NAGARI, DELHI-93  
PH.NO. 22115490, 22115513 (Fax)

F. No./PA/ADM/NE/NGT/2021/361-66

Dated: 18-03-2021

To,

Sh. Rakesh Sahni  
Chief Advisor (WB/C)  
Delhi Jal Board  
GNCT of Delhi

**Sub: Submission of interim progress report with respect to preparation of District Environment Plan of District North-East.**

Sir,

Consequent to the directions issued by Hon'ble Mr. Justice S.P. Garg, Former Judge Delhi High Court on 02.03.2021 the following follow up actions have been taken in the North-East, District for preparation of District Environment Plan:-

- i. A coordination meeting with the Sub Divisional Magistrate were held on 03.03.2021 wherein the SDMs were explained the importance of the task at hand and the timelines thereof. Three Sub Division level Multi Agency Committees were also created under the Chairmanship of the respective SDMs to coordinate the activities related to collection of information and collation of the collected data. (Minutes of Meeting attached herewith as annexure 'A')
- ii. The SDMs were also directed to hold their respective Sub Division level coordination meeting by 10.03.2021 and submit ATR thereof
- iii. The three SDMs have held their Sub Division level meeting on 10.03.2021 and have started the process of collection of data with regards to preparation of District Environment Plan and the Minutes of Meetings held have been attached herewith as annexure 'B' 'C' & 'D'
- iv. A further review meeting under the Chairmanship of the undersigned was held on 11.03.2021 with the SDMs and wherein it was exhorted that the work of data collection may be completed by the SDMs at the

earliest so that the timelines given by the Hon'ble NGT may be complied with (Minutes of the Meeting attached herewith as annexure 'E')

- v. The process of collection of data from various sources is currently on going

This may be considered as Interim Report.



Shubhankar Ghosh, DANICS  
Addl. District Magistrate  
Distt. North-East

F. No./PA/ADM/NE/NGT/2021/361-66

Dated: 18-03-2021

Copy to:-

1. PS to District Magistrate, Distt. North-East for kind information
2. SDM (HQ), Distt. North-East
3. SDM, Yamuna Vihar, Distt. North-East
4. SDM, Karawal Nagar, Distt. North-East
5. SDM, Seelampur, Distt. North-East
6. Guard File



Shubhankar Ghosh, DANICS  
Addl. District Magistrate  
Distt. North-East

NGT Matter/  
Immediate

**Government Of National Capital Territory of Delhi**  
**Office of the Addl. District Magistrate, North-East Distt.**  
**DC Office Complex, K-Block, Nand Nagri, Delhi-110093**  
**Ph-No. 011-22115490, E-mail : neadm@nic.in**

No. F.PA/ADM/NE/NGT/2021/287-300

Dated 03/03/2021

**Minutes of the Meeting held on 03.03.2021 at 12.00 PM in connection with**  
**preparation of District Environment Plan of District North-East**

A meeting of the monitoring Committee under the Chairmanship of Hon'ble Mr. Justice S.P. Garg, Former Judge Delhi High Court was held on 02.03.2021 at 01.00 PM in the matter of OA No. 360/2018 in room no. 69 at India International Center, New Delhi. The meeting was attended by DM and ADM, District North-East.

As per the directions received therein and as per the proposed action to be taken in pursuance to the direction of the Principal Bench of the NGT in the OA No. 360/2018 a follow up meeting was held by the undersigned with the area SDMs of district North-East on 03.03.2021 at 12.00 PM.

The following decisions points have been arrived at after due deliberation and the same are being recorded in Minutes for time bound follow up action:-

- i. Three teams, one in each in Sub Division Chaired by the concerned area SDM will ensure that the necessary information from the concerned Agencies/Department/Municipal Corporation/etc. are collected by 10.03.2021 and collated by SDM (HQ), District North-East
- ii. For the purpose of seamless supply of information from the concerned Agencies/Department/Municipal Corporation/etc. - such agencies/organizations will depute one officer not below the rank of a Gazetted Officer who will be a part of the SDM chaired Sub Divisional teams and also take part in the coordination meetings thereof without fail
- iii. The constitution of the teams and the relevant allocated subjects are as follows:-

**a) Sub Division Karawal Nagar**

1. SDM Karawal Nagar
2. Representative of DJB
3. Representative of DPCC
4. Representative of EDMC
5. Tehsildar, Karawal Nagar

Water quality management  
Domestic sewage  
Ambient air quality  
Industrial waste water

**b) Sub Division Yamuna Vihar**

1. SDM, Yamuna Vihar
2. ACP, Traffic, Distt. North-East
3. Representative of EDMC
4. Tehsildar, Yamuna Vihar

Noise pollution  
Mining Activities

**c) Sub Division Seelampur**

1. SDM, Seelampur
2. Representative of EDMC
3. Representative of CDMO
4. Representative of DPCC
5. Representative of DJB
6. Tehsildar, Seelampur

1. Waste Management
  - a) Solid Waste
  - b) Biomedical Waste
  - c) Construction and Demolition Waste
  - d) Hazardous Wastes
  - e) Electronic Waste (E-Waste)
  - f) Plastic Waste

- iv. The organizations/agencies/departments whose names have been mentioned herewith in the Minutes are required to immediately inform the name and contact number of their representative officers directly to the concerned SDMs.

A copy of the information may please also be shared with the Office of the DM(North East)

- v. It is recorded herewith at the cost of repetition that, the entire exercise is being taken up as per the directives of the Hon'ble NGT and the exercise of collection of data and the preparation of the plans have to be completed by 31<sup>st</sup> March. Further, this exercise is also being monitored by the Office of the Worthy Chief Secretary, GNCTD. Therefore, due importance may kindly be accorded in the instant matter

This is issued with the approval of the District Magistrate, District North-East.

  
Shubhankar Ghosh, DANICS  
Addl. District Magistrate  
Distt. North-East

No. F.PA/ADM/NE/NGT/2021/287-300

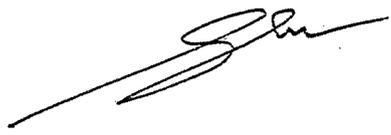
Dated 03/03/2021

Copy to:-

1. PS to District Magistrate, Distt. North-East for kind information
2. Deputy Commissioner, EDMC, Shahdara-North Zone, Keshav Chowk, Shahdara, New Delhi-110053, requested to kindly nominate suitable officers immediately

3. Member Secretary, Delhi Pollution Control Committee, 6<sup>th</sup> Floor, C-Wing, Delhi Secretariat, IP Estate, Delhi-02 to kindly nominate suitable officers immediately
4. Member Admin, Delhi Jal Board, Varunalaya, Ph-II, Jhandewalan, Karol Bagh, Delhi 110005 to kindly nominate suitable officers immediately
5. Addl. Director, Delhi Pollution Control Committee, GNCT of Delhi, 5<sup>th</sup> Floor, ISBT Building, Kashmere Gate, Delhi-06 to kindly nominate suitable officers immediately
6. SDM, Yamuna Vihar, Distt. North-East
7. SDM, Karawal Nagar, Distt. North-East
8. SDM, Seelampur, Distt. North-East
9. SDM (HQ), Distt. North-East to kindly collate the information received from 3 SDMs in the format given by DPCC
10. CDMO, Distt. North-East to nominate suitable officers immediately
11. ACP, Traffic, Distt. North-East to kindly attend the meetings and provide necessary information as may be required
12. Tehsildar, Yamuna Vihar, Distt. North-East
13. Tehsildar, Karawal Nagar, Distt. North-East
14. Tehsildar, Seelampur, Distt. North-East

to kindly coordinate the required activities

  
Shubhankar Ghosh, DANICS  
Addl. District Magistrate  
Distt. North-East

Annex (B)

**OFFICE OF THE SUB DIVISIONAL MAGISTRATE, YAMUNA VIHAR**  
Govt of NCT OF Delhi, Distt. North-East Delhi: D.C. Office Complex,  
Nand Nagri, Delhi-110093

No. F.SDM-YV/DISTT.NE/2021/ 5135-5136

Dated: 10/03/2021

**MINUTES OF THE MEETING HELD ON 10/03/2021 AT 03.30 PM IN**  
**CONNECTION WITH PREPARATION OF DISTRICT ENVIRONMENT PLAN**  
**OF DISTRICT NORTH EAST**

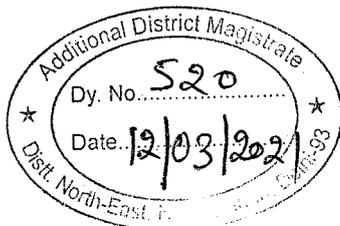
In compliance of the minutes of meeting issued by ADM(NE) vide endorsement no. F.PA/ADM/NE/NGT/2021/287-300 dated 03.03.2021 wherein Subdivision Yamuna Vihar was allocated the subjects of Noise Pollution & Mining Activities, a meeting was called on 10.3.2021 at 3.30 p.m. in the Conference Hall, J Block, DC Office Complex, Nand Nagri, Delhi, under the Chairmanship of SDM(Yamuna Vihar), to discuss the issues in connection with preparation of District Environment Plan of District North-East concerned with the allocated subject to Sub Division Yamuna Vihar.

The list of participants is enclosed herewith as Annexure 'A'.

At the outset, Chairman welcomed all the participants. The participants/ representative of the concerned departments were apprised that a template has been devised by the CPCB wherein the data is required to be provided by the respective agencies/ departments for preparation of the District Environment Plan. The participants were also apprised that the monitoring Committee under the Chairmanship of Hon'ble Mr. Justice S.P.Garg, Former Judge, Delhi High Court is actively monitoring the matter and the next meeting is tentatively fixed for 15<sup>th</sup> March 2021. The copy of the template was also shared with all the participants.

The issues discussed and decisions taken in the meeting are as under:-

- **Mining Activity Management Plan :** The present representatives of the Department were of the view that at present no mining lease/permits are being issued in Delhi including that of sand.



*[Handwritten signature]*  
12/3

- **Noise Pollution Management Plan:** The Representative from DPCC informed about the measures being taken to control and monitor the Noise pollution . He assured that the information as asked for in the concerned template relating to Noise Pollution shall be provided within a week. However keeping in view of the meeting scheduled of The Monitoring Committee , it was impressed to furnish the information , as per the fields given in the template by 13.03.2021. Soft copy to also be sent on the shared email id.

[Action by: DPCC]

The meeting ended with a vote of thanks to the chair.

  
10/3

SDM (YAMUNA VIHAR)  
DISTT. NORTH-EAST

No. F.SDM-YV/DISTT.NE/2021 5135-5136

Dated: 10/03/2021

Copy for information to :-

1. PA to DM, NE
2. PA to ADM, NE

  
10/3

SDM (YAMUNA VIHAR)  
DISTT. NORTH-EAST



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SEELAM PUR)  
G. T. ROAD, SEELAMPUR, DELHI - 110053.

No. SDM/SLP/2021/1446

Dated: 13/03/2021

**MINUTES OF THE MEETING HELD ON 10/03/2021 AT 03.30 PM**

A meeting was called on 10.3.2021 at 3.30 p.m. in the Conference Hall, J Block, DC Office Complex, Nand Nagri, Delhi organized to discuss the issue in connection with preparation of District Environment Plan of District North-East.

The list of participants is enclosed herewith as Annexure 'A'.

The issues discussed and it was decided that the departments mentioned against each point in the following table shall provide the data at the earliest but in any case within a week :-

S. NO.	ENVIRONMENTAL ISSUE	DEPARTMENT
1	<b><u>Waste Management Plan</u></b> (i) solid waste management plan, (ii) Plastic waste management, (iii) C&D Waste management, (iv) Hazardous waste management, (v) E-waste management.	DPCC shall provide the data in the prescribed format. EDMC will give timelines for closure of illegal units causing these wastes.
2	<b><u>Water Quality Management:</u></b>	DJB shall provide the data in the prescribed format.
3	<b><u>Domestic Sewage Management Plan</u></b>	DJB shall provide the data in the prescribed format. DJB was also requested to provide list of authorised tankers to lift septage.
4	<b><u>Industrial Waste water Management Plan</u></b>	There is no authorised industry in the District. So no data shall be available from DPCC/DJB. However, EDMC shall give timeline for closure of illegal units releasing industrial waste water, thus causing water pollution.

Contd.

5	Air Quality Management Plan	DPCC shall provide the data in the prescribed format.
6	Mining Activity Management Plan	There is no authorised mining in Delhi.
7	Noise Pollution Management Plan	DPCC shall provide the data in the prescribed format.

*Ajay Arora*  
(AJAY ARORA)  
SDM Seelampur

Copy to :

1. P.S. to District Magistrate (North East)
2. Addl. District Magistrate (North East)
3. All participants as per Annexure.

ATTENDANCE SHEET

S.NO.	NAME & DESIGNATION	MOBILE NO.	SIGNATURE
	Om dev Sharma C.S./SKM	8800696651	
	MK Mishra, AO 312/ADM	8588855426	
	Dr. Siddhartha Gauram EE DPC to Mr. Ash. TE DPC	9654460701	
6.	Dr. Siddhartha Gauram Do Prashant Sharma BMW - Nodal NED	9717593585	
7.	Narender Singh ES/SK	8800696857	
8.	P. V. Singh ED (EM)/DN DPC	9717788260	
9.	K. V. Sarf. 20/NE-II	9650290810	
10.	V. K. Chandra 20-III	9650290727	
11.	U. R. Tripathi	9650290733	
12.	PUNEET DUDHA TRFC Dept	9958890104	
13.	GIRISH KUMAR Ibfc Dept	9810662928	
14.	Sudha	8178277162	
15.	ASST Yogesh Kumar	9968135340	



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (KARAWAL NAGAR)  
DC OFFICE COMPLEX, NAND NAGRI, DELHI - 110093.

No. F.SDM/KN/2021 799-803

Dated: 11/03/2021

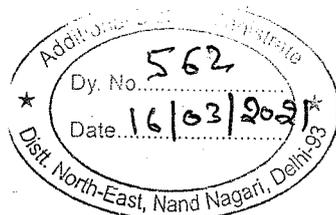
MINUTES OF THE MEETING HELD ON 10/03/2021 AT 03.30 PM

A meeting was called on 10.3.2021 at 3.30 p.m. in the Conference Hall, J Block, DC Office Complex, Nand Nagri, Delhi organized to discuss the issue in connection with preparation of District Environment Plan of District North-East.

The list of participants is enclosed herewith as Annexure 'A'.

The issues discussed and after few deliberations it was decided that the department concerned mentioned in each point under the given table shall provide the data in the prescribed format by 13.3.2021 positively:-

S. NO.	ENVIRONMENTAL ISSUE	DEPARTMENT
1	<u>Water Quality Management:</u>	DJB shall provide the data in the prescribed format.
2	<u>Domestic Sewage Management Plan</u>	DJB shall provide the data in the prescribed format. DJB was also requested to provide list of authorised tankers to lift septage.
3	<u>Industrial Waste water Management Plan</u>	There is no authorised industry in the District. So no data shall be available from DPCC/DJB. However, EDMC shall give timeline for closure of illegal units releasing industrial waste water, thus causing water pollution.
4	<u>Air Quality Management Plan</u>	DPCC shall provide the data in the prescribed format.



PUNEET KUMAR PATEL  
SDM (KARAWAL NAGAR)

PA  
16/3

No. F.SDM/KN/2021

Dated: 11/03/2021

1. The Deputy Commissioner, EDMC, Keshav Chowk, Shahdara, New Delhi-110053 for compliance.
2. The Addl. Director, DPCC, GNCT of Delhi, 5th floor, ISBT Bldg., Kashmere Gate, Delhi-06 for compliance.
3. The Nodal officer, Delhi Jal Board, West Jyoti Nagar, Pocket A, Chitrakoot, Shahdara, Delhi, 110094 for compliance.
4. The PS to DM, Distt. North-East for information please.
- ✓ 5. The PA to ADM, Distt. North-East for information please.

  
PUNEET KUMAR PATEL  
SDM (KARAWAL NAGAR)

Government Of National Capital Territory of Delhi  
Office of the Addl. District Magistrate, North-East Distt.  
DC Office Complex, K-Block, Nand Nagri, Delhi-110093  
Ph-No. 011-22115490, E-mail : neadm@nic.in

No. F.PA/ADM/NE/NGT/2021/355-60

Dated 16/3/2021

**Minutes of the Meeting held on 11.03.2021 with the SDMs with regards to preparation of District Environment Plan of District North-East**

(Ref. Minutes of the Meeting held on 03.03.2021 at 12.00 PM in connection with preparation of District Environment Plan of District North-East)

The meeting which was Chaired by the undersigned was attended by all the SDMs of the District North-East, through VC. The SDMs were asked to apprise the status of preparatory work done by the sub division level Committees being Chaired by them *vis a vis* the preparation of the District Environment Plan.

It has been reported by the all three SDMs during the VC that they have conducted the Sub Division level meetings on 10.03.2021 and that the concerned Minutes thereof will soon be issued by them.

This information was noted and the SDMs were once again exhorted to complete the work of data collection at the earliest so that the timelines given by the Hon'ble NGT can be complied with.

  
Shubhankar Ghosh, DANICS  
Addl. District Magistrate  
Distt. North-East

No. F.PA/ADM/NE/NGT/2021/355-60

Dated 16/3/2021

Copy to:-

1. PS to District Magistrate, Distt. North-East for kind information
2. SDM (HQ), Distt. North-East
3. SDM, Yamuna Vihar, Distt. North-East
4. SDM, Karawal Nagar, Distt. North-East
5. SDM, Seelampur, Distt. North-East
- ✓ 6. Guard file

  
Shubhankar Ghosh, DANICS  
Addl. District Magistrate  
Distt. North-East

GOVERNMENT OF N.C.T OF DELHI  
OFFICE OF THE DISTRICT MAGISTRATE (NORTH)  
G.T KARNAL ROAD, ALIPUR DELHI-36

F.NO.8/Misc/COORD/DM(N)/2021/ 864

Dated: 26/03/2021

To,

The Chief Advisor (WB/C)  
O/o The Chief Engineer  
Delhi Jal Board, GNCTD  
Varunalaya Phase-II, Karol Bagh New Delhi-110005.

**Sub: Regarding Action Taken Report in compliance of Hon'ble NGT O.A. 360/2018**

Sir,

This is in reference to the meeting notice no. DJB/CA(WB/C)/FS-40/2021/09 dated 09.03.2021 regarding the Action Taken Report in respect of preparation and implementation of District Environment Plan in District Environment Plan in the District North.

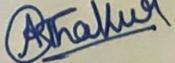
In this regard, it is informed District North apprised the Hon'ble Justice S.P.Garg Former Judge Delhi High Court in the meeting dated 12.03.2021 that District North has constituted Committees on 07 thematic area and meeting in this regard had been scheduled on 23.03.2021.

Further, it is informed that meeting has been convened on 23.03.2021 and concerned person from DPCC submitted the ATR in this meeting itself. Further the minutes of the meeting also hereby enclosed for your information and necessary action please.

Yours faithfully,

Encl:

1. Minutes of meeting dated 23.03.2021
2. Report of DPCC

  
(AJIT SINGH THAKUR)  
SDM (HQ)-I  
DISTRICT NORTH



**GOVERNMENT OF NCT OF DELHI**  
**OFFICE OF THE DISTRICT MAGISTRATE(NORTH)**  
**GT KARNAL ROAD ALIPUR DELHI-36**

F.No.13/DEP/Coord.Br./DM(N)/2021/842-863

Date: 26/03/2021

**MINUTES OF THE MEETING**

A meeting was held on 23.03.2021 at 12:30 PM under the Chairpersonship of District Magistrate (North) to discuss and submission of ATR and District Environment Plan in compliance of the direction of the Hon'ble NGT dated 26.09.2019 in the matter O.A. 360/2018 Titled "Shree Nath Sharma Vs Union of India & Others" and as per the direction of monitoring committee.

The meeting was attended by the following members:

1. Sh. Nitin Jindal, ADM(North)
2. Sh. Sharat Kumar, SDM (Narela)
3. Sh. Rahul Saini, SDM (Model Town)
4. Sh. Ajit Singh Thakur, SDM (Alipur)
5. Sh. B.M.Singla, AE, I&FC
6. Sh. Anil Jain, AE(C), DJB
7. Sh. Rajesh Kumar, ACP(HQ), Outer North District.
8. Ms. Niyati M. Kashyap, ACP Traffic Police, Outer North.
9. Sh. S D Sharma, EE (DSI IDC)
10. Sh. Surender Kumar, AE (DSI IDC)
11. Sh. Kamaldeep Singh, Inspector, TI Bawana, Traffic.
12. Sh. V.K. Jain, EE (DPCC).
13. Sh. Gagan Gaur, EE, CD-VI, I&FC.
14. Sh. Pawan Kumar, SE(North), DJB.
15. Sh. S.K.Singh, EE (North)-II, DJB.
16. Sh. Dheeraj Singh, EO(A), O/oBDO (North).
17. Sh. MP Singh, Consultant, O/o BDO (North).

The DM (North) welcomed all the departmental representatives for the meeting and briefed the agenda of the meeting. Also she expressed her displeasure that none of officer/representative attended the meeting from all zones of North MCD i.e. Rohini Zone, Keshav Puram Zone, Narela Zone & Civil Lines Zone.

*A. Thakur*

All the 07 thematic areas were discussed one by one and directions were issued accordingly:

1. All SDMs shall hold meeting with all the concerned department involved in the 07 thematic Committees for their sub-divisions and receive ATRs for the all 07 thematic areas before 30.03.2021.
2. DM(N) emphasized on the enforcement of waste collection measures and gave directions for segregation of waste at the source only. DM(N) directed the SE(DJB) to share the list of unauthorized sites with ACP (Traffic). ACP (Traffic) was also directed for identifying the traffic spots i.e. NGT Hotspots where there is regular traffic congestion and come with an effective strategy for decongestion.
3. DM(N) also directed to invite members for the next meeting from Food and Supplies Dept. & Consumer Affairs to check adulteration related matters, from Dept. of Weight & Measures for fire crackers regulation, from DLSA(North) for Noise Pollution related matters & from Forest Department for tree plantation in District North.
4. DM(N) sought clarification from DPCC whether it gives permission for sand mining or not.
5. Special Teams are to be constituted in each Sub-Division consisting of members from Traffic Police, SHO concerned and one staff from SDM Office for tracking of vehicles transporting septage and dumping it at the unauthorised sites in District North.
6. Further DM(N) directed all concerned to submit the reports by 30.03.2021 for the next meeting which has been scheduled on 31.03.2021 at 12:30PM.

The meeting ended with the vote of thanks to the chair.



**AJIT SINGH THAKUR**  
**SDM-I (HQ)**  
**DISTRICT-NORTH**

F.No.13/DEP/Coord.Br./DM(N)/2021

Date

1. The ADM (North), Alipur, Delhi
2. All SDMs, Distt. North.
3. Outer North-DCP, P.S. Badli Delhi.
4. The ACP(North), Traffic, Kyber Pass, Civil Lines, delhi-54.
5. Asst. Commissioner (NDMC- Narela Zone) ,Opposite Police Station, Narela, Delhi
6. Asst. Commissioner (NDMC- Rohini Zone) ,Near B.R. Ambedakar Hospital, Sec-5, Rohini, Delhi
7. Asst. Commissioner (NDMC- Keshav Puram Zone) , Dr. Lohiya Industrial Area, Keshav Puram, Delhi

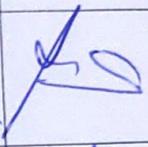
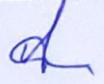
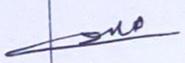
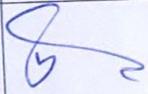
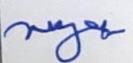
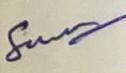
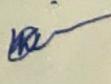
8. Asst. Commissioner (NDMC-Civil Lines Zone), 16 Rajpura Road Kamla Nehru Ridge Civil Lines Dehli-54
9. Executive Engineer, DSIIDC, N-36, Bombay Life Building, Cannought Circus, New Delhi.
10. Deputy Commissioner (Admin), Transport Department, GNCTD, 9/5 Under Hill road, Civil Lines, Delhi-54.
11. Sh. Mohammad Arif, SE, DPCC, First Floor, E-Block, Vikas Bhawan-II, Civil Lines, Delhi-54.
12. Sh. M.S.Rawat, Engineer, DPCC, First Floor, E-Block, Vikas Bhawan-II, Civil Lines, Delhi-54.
13. Dr. Namrita Nayar, CDMO(North).
14. The Executive Engineer, Irrigation & Flood Control, CD-VI, Bharat Nagar, Delhi-52.
15. The Executive Engineer, Irrigation & Flood Control, CD-VII & VIII, Sector-15, rohini, Delhi-85.
16. Sh. Pawan Sharma, SE (North), Delhi Jal Board (Mob No.9650300144)
17. BDO (North), Alipur Delhi.
18. All Tehsildar (District North).
19. DPO, DDMA, North, , Delhi
20. PA to DM North.
21. PA to ADM(North)
22. Guard File



**AJIT SINGH THAKUR**  
**SDM-I (HQ)**  
**DISTRICT-NORTH**

## ATTENDANCE SHEET FOR THE

District Environment Plan dt. 23-03-2021

Sr. No.	Name	Designation	Mobile No. & Email ID	Signature
1				
2	Shant Kma	SOM (Kumbh)	8871544422	
3	Rahul Saini	SOM-MT	8860420086	
4	B.M-SINGLA	AE - EOP	9810290205	
5	ANIL JAIN	AE (C) DJB %EE(NW)-II	9650291442 eehw2.dsb@gmail.com	
6	RAJESH KUMAR	ACP/HQ. OUTER NORTH DISTRICT	9350319322	
7	Niyati M. Kashyap	ACP (Traffic) Outer	8750871414 acpodd14@gmail.com	
8	SD SHARMA	E.E DSII DC	9811788438 dsii dc nareg @gmail.com	
9	SURENDER KUMAR	AE, DSII DC	9811740831	
10	Inspr. Kamaldeep Singh	T1/Baran (Traffic)	8750871459 trafficbwc59@gmail.com	
11	V.K. Jain	EE, DPCC	9717593533, dpcc.ems@gmail.com	

	LeAlan LeAOR	EE, CD-VI DREFC dept.	9958890106 ifcedui@gmail.com	Lead
13	Pawan Kumar	SIC (North) DJB	9650300144 senorth.djb54@gmail.com	Plan
14	S.K. Singh	EE (North) II DJB	9650291378 eenorth2@gmail.com	Plan
15	Dheeraj Singh	EOCA/BDON	9968562122	Plan
16	M.P. Singh	consultant no BDON	9213032720	Plan
17				
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24				



**OFFICE OF THE DISTRICT MAGISTRATE (NORTH-WEST)  
D.C. OFFICE COMPLEX, KANJHAWALA, DELHI - 110081.**

F. No.F10/SDM (HQ)/NW/ (ENVIRONMENT)/2021/1742.

Dated: -23-03-2021

**COMMITTEE FOR DISTRICT ENVIRONMENT PLAN**

In Pursuance of office order vide letter no. F. DPCC/WMC-II/OA NO.360/2018/DISTRICT ENVIRONMENT PLAN/2019/6349-6372 dated 27-11-2019 issued by Sep. Secretary (Environment), the District Level Committee for Environment Plan is constituted as under:-

<b>District Environment Plan to cover the following seven thematic areas</b>	<b>Constitution of District-wise Committee for each of the seven thematic areas</b>
<b>1. Waste Management Plan</b>	
<b>(i). Solid Waste Management Plant, (for each ULB)</b>	<b>1. SDMs</b> <ul style="list-style-type: none"><li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li><li>• Smt. Meena Tyagi, SDM (Rohini)</li><li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li></ul> <b>2. Chief Engineer/Executive Engineer of the ULB</b> <ul style="list-style-type: none"><li>• Sh. S.C. Meena (Rohini Zone) - 9717786999</li><li>• Sh. R.A. Goel (Keshav Puram Zone)</li><li>• Sh. S.R. Lakhan (Narela Zone) - 8287618505</li></ul> <b>3. DPCC SEE/EE</b> <ul style="list-style-type: none"><li>• Sh. Surender Singh - 9717593525</li></ul>
<b>(ii). Plastic Waste Management (for each ULB)</b>	<b>1. SDMs</b> <ul style="list-style-type: none"><li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li><li>• Smt. Meena Tyagi, SDM (Rohini)</li><li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li></ul> <b>2. Chief Engineer/Executive Engineer of the ULB</b> <ul style="list-style-type: none"><li>• Sh. S.C. Meena (Rohini Zone) - 9717786999</li><li>• R.A. Goel (Keshav Puram Zone)</li><li>• Representative from ULB, Narela Zone</li></ul> <b>3. DPCC SEE/EE</b> <ul style="list-style-type: none"><li>• Sh. Surender Singh - 9717593525</li></ul>
<b>(iii) C &amp; D Waste Management</b>	<b>1. SDMs</b> <ul style="list-style-type: none"><li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li><li>• Smt. Meena Tyagi, SDM (Rohini)</li><li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li></ul> <b>2. Chief Engineer/Executive Engineer of the ULB</b> <ul style="list-style-type: none"><li>• Sh. S.C. Meena (Rohini Zone) - 9717786999</li><li>• R.A. Goel (Keshav Puram Zone)</li><li>• Representative from ULB, Narela Zone</li></ul> <b>3. DPCC SEE/EE</b> <ul style="list-style-type: none"><li>• Sh. Surender Singh - 9717593525</li></ul>
<b>(iv). Biomedical Waste Management (for each ULB)</b>	<b>1. SDMs</b> <ul style="list-style-type: none"><li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li><li>• Smt. Meena Tyagi, SDM (Rohini)</li><li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li></ul> <b>2. Rep. from DHS</b> <ul style="list-style-type: none"><li>• Dr. Avkash - 8826702120</li></ul> <b>3. DPCC SEE/EE</b> <ul style="list-style-type: none"><li>• Sh. Surender Singh - 9717593525</li></ul>
<b>(v) Hazardous Waste Management</b>	<b>1. SDMs</b> <ul style="list-style-type: none"><li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li></ul>

	<ul style="list-style-type: none"> <li>• Smt. Meena Tyagi, SDM (Rohini)</li> <li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li> </ul> <p><b>2. Representative from Supt.Engineer/Executive Engineer of DSIIDC</b></p> <p><b>3. DPCC SEE/EE</b></p> <ul style="list-style-type: none"> <li>• Sh. Surender Singh - 9717593525</li> </ul>
<b>(vi) E-Waste Management</b>	<p><b>1. SDMs</b></p> <ul style="list-style-type: none"> <li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li> <li>• Smt. Meena Tyagi, SDM (Rohini)</li> <li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li> </ul> <p><b>2. Chief Engineer/Executive Engineer of the ULB</b></p> <ul style="list-style-type: none"> <li>• Sh. S.C. Meena (Rohini Zone) - 9717786999</li> <li>• R.A. Goel (Keshav Puram Zone)</li> <li>• Representative from ULB, Narela Zone</li> </ul> <p><b>3. DPCC SEE/EE</b></p> <ul style="list-style-type: none"> <li>• Sh. Surender Singh - 9717593525</li> </ul>
<b>2. Water Quality Management Plan</b>	<p><b>1. SDMs</b></p> <ul style="list-style-type: none"> <li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li> <li>• Smt. Meena Tyagi, SDM (Rohini)</li> <li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li> </ul> <p><b>2. Chief Engineer/Executive Engineer of the ULB</b></p> <ul style="list-style-type: none"> <li>• Sh. S.C. Meena (Rohini Zone) - 9717786999</li> <li>• R.A. Goel (Keshav Puram Zone)</li> <li>• Representative from ULB, Narela Zone</li> </ul> <p><b>3. Representative from Ex.En.I&amp;FC Department</b></p> <p><b>4. Representative from Delhi Jal Board</b></p> <p><b>3. DPCC SEE/EE</b></p> <ul style="list-style-type: none"> <li>• Sh. Surender Singh - 9717593525</li> </ul>
<b>3. Domestic Sewage Management Plan</b>	<p><b>1. SDMs</b></p> <ul style="list-style-type: none"> <li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li> <li>• Smt. Meena Tyagi, SDM (Rohini)</li> <li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li> </ul> <p><b>2. Chief Engineer/Executive Engineer of the ULB</b></p> <ul style="list-style-type: none"> <li>• Sh. S.C. Meena (Rohini Zone) - 9717786999</li> <li>• R.A. Goel (Keshav Puram Zone)</li> <li>• Representative from ULB, Narela Zone</li> </ul> <p><b>3. Representative from Delhi Jal Board</b></p> <p><b>4. DPCC SEE/EE</b></p> <ul style="list-style-type: none"> <li>• Sh. Surender Singh - 9717593525</li> </ul>
<b>4. Industrial Wastewater Management Plan</b>	<p><b>1. SDMs</b></p> <ul style="list-style-type: none"> <li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li> <li>• Smt. Meena Tyagi, SDM (Rohini)</li> <li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li> </ul> <p><b>2. Representative from Supt.Engineer/Executive Engineer of DSIIDC</b></p> <p><b>3. DPCC SEE/EE</b></p> <ul style="list-style-type: none"> <li>• Sh. Surender Singh - 9717593525</li> </ul>
<b>5. Air Quality Management Plan</b>	<p><b>1. SDMs</b></p> <ul style="list-style-type: none"> <li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li> <li>• Smt. Meena Tyagi, SDM (Rohini)</li> <li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li> </ul> <p><b>2. Representative from Supt.Engineer/Executive Engineer of DSIIDC</b></p> <p><b>3. Representative from Transport dept.</b></p> <p><b>4.ACP, Delhi Traffic Police DPCC,</b></p> <p><b>5. DPCC SEE/EE</b></p> <ul style="list-style-type: none"> <li>• Sh. Surender Singh - 97175935256.</li> </ul> <p><b>6.Representative from Supt.Engineer/Executive Engineer of DSIIDC</b></p>

Mining Activity Management Plan	<b>1. SDMs</b> <ul style="list-style-type: none"> <li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li> <li>• Smt. Meena Tyagi, SDM (Rohini)</li> <li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li> </ul>
7. Noise Pollution Management Plan	<b>1. SDMs</b> <ul style="list-style-type: none"> <li>• Ms. Saumya Sharma, SDM (Kanjhawala)</li> <li>• Smt. Meena Tyagi, SDM (Rohini)</li> <li>• Dr. Mohd. Rehan Raza, SDM (Saraswati Vihar)</li> </ul> <b>2. Chief Engineer/Executive Engineer of the ULB</b> <ul style="list-style-type: none"> <li>• Sh. S.C. Meena (Rohini Zone) - 9717786999</li> <li>• R.A. Goel (Keshav Puram Zone)</li> <li>• Representative from ULB, Narela Zone</li> </ul> <b>3. DPCC SEE/EE</b> <ul style="list-style-type: none"> <li>• Sh. Surender Singh - 9717593525</li> </ul> <b>4. Representative from Delhi Police</b> <b>5. Representative from Delhi Traffic Police</b>

A  
(ASHEESH KUMAR)

SUB-DIVISIONAL MAGISTRATE (HQ)

DISTRICT (NORTH-WEST)



**Copy to for information necessary action:-**

1. SDM (Kanjhawala, Rohini, Saraswati Vihar), District North-West, Delhi.
2. DCP, (Delhi Police) Outer, Pushpanjali Enclave Pitampura, Delhi-110034. Kindly Nominate representative from your office.
3. DCP, (Delhi Police) District, North-West, Deep Cinema Market, Ashok Vihar, Ph-II, Delhi-110052. Kindly Nominate representative from your office.
4. DCP, (Delhi Police) PS Begampur 1<sup>st</sup> Floor Sector-23, Rohini, Delhi-110086. Kindly Nominate representative from your office.
5. DCP, (Traffic Police) F-7, F-Block, Sector-15, Rohini, Delhi. Kindly Nominate representative from your office.
6. Chief Engineer, MCD, Narela Zone,
7. Chief Engineer, MCD, Rohini Zone,
8. Chief Engineer, MCD, Keshav Puram Zone,
9. SEE/EE, DPCC, 4<sup>th</sup> floor, ISBT, Kashmeri Gate, delhi
10. Director of Health Service (DHS), F-17, Karkardooma, Delhi-110032
11. Chief Engineer, DSIIDC, Technical Center Building Wazirpur Industrial Area, Delhi-110052
12. Chief Engineer, DJB, MU- Block, Pitampura, Near City Park, Delhi-110034
13. Chief Engineer, I & FC, L. M. Bund Krishan Kunj, Shashtri Nagar, Preet Vihar, Delhi
14. PA to Commissioner Transport Department, 5/9 Under Hill Road, Delhi-110054

A  
(ASHEESH KUMAR)

SUB-DIVISIONAL MAGISTRATE (HQ)

DISTRICT (NORTH-WEST)



**OFFICE OF THE DISTRICT MAGISTRATE (SOUTH EAST)  
OLD GARGI COLLEGE BUILDING, BEHIND LSR COLLEGE,  
LAJPAT NAGAR-IV, NEW DELHI-110024**

F.No. DM (SE)/DDMA/Environment Plan/2019-201 1932

Dated: 27/03/2021

To,

Sh. Rakesh Sahni,  
Chief Advisor (WB/C)  
Delhi Jal Board, Govt. of NCT of Delhi,  
Office of Chief Engineer (EB/C)  
Varunalaya Phase-II, Karol Bagh,  
New Delhi-110005

**Subject- Status Report of District Environment Plan of District South-East.**

Sir,

In reference to the 5<sup>th</sup> Meeting of Monitoring Committee held on 12<sup>th</sup> March 2021 at 01:30 pm under the chairmanship of Hon'ble Mr. Justice S.P. Garg, Former Judge, Delhi High Court in the matter of OA No. 360/2018 regarding review the status of preparation and implementation of District Environment Plan in the District of DM South, DM South-East, DM Central and DM North District. In this regard, it is submitted that the committees for preparation of District Environment Plan of District South-East were formed vide order no. F. No. DM (SE)/SDM (DC)/ Dist. Envir. Plan/2019/1206 Dated:06/12/2019.

Further for review and updation of District Environment Plan of District South-East a meeting was conducted with all members of the committees on 18/03/2021 at 02:00 pm, wherein all the concerned departments were requested to provide the requisite information for preparation of District Environment Plan, District South-East within two days time period. In response to this, the requisite information have been provided by DPCC, NDMC, SDMC (Central Zone), CDMO (SE), DSIIDC, Delhi Police and I&FC Deptt. and the same have been incorporated in the draft District Environment Plan, South-East District. Further details from Delhi Jal Board (SE), DDA (South Zone), Delhi Traffic Police (SE) are still awaited.

In view of the above, you are requested to kindly grant some more time for incorporating the awaited information from the remaining departments. An interim District Environment Plan of District South-East is attached herewith for easy reference.

This issues with the prior approval of District Magistrate (South-East).

Encl- As Above,

  
(Vinod Kumar Yadav)  
SDM (Defence Colony)  
District South-East

Copy to:-

1. PA to DM (South-East).



# DISTRICT ENVIRONMENT PLAN DISTRICT SOUTH-EAST

JOIN HANDS TOGETHER FOR SAVING THE ENVIRONMENT

## GEOGRAPHICAL FEATURES OF DELHI AND SOUTH-EAST DELHI

### ➤ **Historical Background**

Delhi has been continuously inhabited since at least the 6<sup>th</sup> Century and it has been the capital of many empires and kingdoms over its history. It has also been captured, destroyed and rebuilt numerous times. Today, Delhi is the Capital of India. Delhi is one of the fastest growing cities in the world, reaching over 18 million this year from just 4,00,000 in 1901. In 2001 alone, its population increase by 2,15,000 due to natural growth and 2,85,000 through migration .

Delhi is the National Capital Territory and it is bordered by Haryana on three sides and by Uttar Pradesh in the east. It is located at North Latitude from 28.24-28.53 degrees and East Longitude from 76.50-77.20 degrees. Delhi Covers an area of 1483 Sq. Km. of which 369.35 Sq. Km. is designated as rural and 1113.65 Sq. Km. as urban. It has a length of 51.9 Km and breath of 48.48 km. Delhi has 11 district with 33 Tehsils/Sub-Divisions.

### ➤ **District Profile**

The South-East Delhi District is bordered in west by South Delhi district, in South by Faridabad District of Haryana, in East by River Yamuna and by New Delhi District & East Delhi District in North-West and North-East respectively. South-East Delhi is an administrative district of the National Capital Territory of Delhi in India. Administratively, the district is divided into three sub-divisions- Defence Colony, Sarita Vihar and Kalkaji.

### ➤ **Demography**

South-East Delhi is one of the 11 districts of the NCT of Delhi that has been reorganized from 19<sup>th</sup> September 2012 when Delhi was divided into Eleven Revenue Districts. Prior to that, there used to be only nine districts for the whole of Delhi with its district Head Quarter at 5, Sham Nath Marg. The district stretches from Jor Bagh, Lodhi Road, Khan Market and Sunder Nagar through Defence Colony, Lajpat Nagar, Nizamuddin, Sarai Kale Khan, New Friends Colony, Nehru Place, Jamia Nagar, Kalkaji, C.R. Park, Govindpuri, Okhla Phase-II to G.K. Part-II, Alaknanda, Sarita Vihar and Badarpur. There are 4 notified industrial areas existing in South-East District of Delhi i.e. Okhla Industrial Area Phase-I, Okhla



**The District Environmental Plan, District South-East**

## 1.0 Waste Management Plan

## (i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		DDA
			SDMC
			NDMC
			DPCC
	No of ULBs in the District		03
	Population		15,00,639 (As per 2011 Census). District South East was notified after 2011 and the above said population is determined as per population of Sub-Division Defence Colony & Kalkaji which lies in District South-East as per census 2011 but later on notified under District South-East.
SW1	Report on inventory of total solid waste Generation		
SW1a		Total solid waste Generation	289.827- NDMC 4 cum- DDA 950 MT Per Day – SDMC
SW1b		Qty. of Dry Waste segregated	164.531- NDMC 2 cum- DDA 610 MT Per Day- SDMC
SW1c		Qty. of Wet Waste segregated	43.546- NDMC 2 cum- DDA 340 MT Per Day- SDMC
SW1d		Qty. of C&D Waste segregated	7999.335- NDMC 1 cum -DDA 60 MT Per Day-SDMC
SW1e		Qty. of Street Sweeping	80,000 sqm- DDA 50 MT Per Day-SDMC
SW1f		Qty. of Drain Silt	Civil-NDMC 0.20 cum -DDA 80 MT Per Day - SDMC

SW1g		Qty. of Hazardous Domestic Waste(DHW) collected	0.988- NDMC
			Not Applicable-DDA
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	2.227-NDMC
			Not Applicable- DDA
			Green waste other than nursery =1.5 MT PD - SDMC
SW1i		No of Old dump sites	Nil-DDA
			1 No(SLF Okhla)
SW1j		Qty stored in dumpsites	Nil-DDA
SW1k		No of Sanitary landfills	Nil-DDA
			01 Nos- SDMC
SW1l		No of wards	14- NDMC
			Nil-DDA
			26 Nos- SDMC
SW2	Compliance by Bulk Waste Generators		
SW2a		No of BW Generators	25- NDMC
SW2b		No of on-site facilities for Wet Waste	29(OWC+ Biogas) 118 Compost pit at 52 locations
SW3	Compliance in segregated waste Collection SW Collection (MT Per day)		
SW3a		Total generation	289.827- NDMC
			340 MT Per Day- SDMC
SW3b		Wet Waste	164.531- NDMC
SW3c		Dry Waste	45- NDMC
			2 cum- DDA
			610 MT Per Day- SDMC
SW3d		C&D Waste	79.835- NDMC
			1 cum-DDA
			60 MT Per Day- SDMC

SW4	Waste Management Operations		Nil- DDA
SW4a		Door to Door Collection	100 %- NDMC
			NA- DDA
			100 %- SDMC
SW4b		Mechanical Road Sweeping	100 %- SDMC
SW4c		Manual Sweeping	100 %- NDMC
			100.% -DDA
			100 %- SDMC
SW4d		Segregated Waste Transport	100 %- NDMC
			Not Initiated- DDA
			100 %- SDMC
SW4e		Digesters (Bio-methanation)	1 MT- NDMC
			Not Initiated- DDA
			Initiated- SDMC
SW4f		Composting operation	50%- NDMC
			Not Initiated- DDA
			5 %- SDMC
SW4g		MRF Operation	2- NDMC
			Not Initiated- DDA
			3 Nos. -SDMC
SW4h		Use of Sanitary Landfill	Not Initiated- DDA
			60 % SDMC
SW4i		Reclamation of old dumpsites	Not Initiated- DDA
			Initiated- SDMC

SW4j		Linkage with Waste to Energy Boilers / Cement Plants	Waste to energy plant Okhla-NDMC
			Initiated- SDMC
			Not Initiated- DDA
SW4k		Linkage with Recyclers	Initiated-NDMC
			Not Initiated- DDA
			Initiated- SDMC
SW4l		Authorization of waste pickers	Initiated-NDMC
			Not Initiated- DDA
			Initiated- SDMC
SW4m		Linkage with TSDF / CBMWTF	Initiated-NDMC
			Not Initiated- DDA
			Initiated- SDMC
SW4n		Involvement of NGOs	Initiated-NDMC
			Not Initiated- DDA
			Initiated- SDMC
SW4o		Linkage with Producers / Brand Owners	Not Initiated-NDMC
			Not Initiated- SDMC

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SW4p		Authorisation of Waste Pickers	Not Initiated- DDA Initiated- SDMC
SW4q		Issuance of ID Cards	Initiated-NDMC Not Initiated- DDA
SW5	Adequacy of of Infrastructure		
SW5a		Waste Collection Trolleys	961(temporary storage bins)- NDMC Nil- DDA
SW5b		Mini Collection Trucks	36- NDMC Nil- DDA
SW5c		Segregated Transport	Yes-NDMC Nil- DDA 100% -SDMC
SW5d		Bulk Waste Trucks	17- NDMC Nil- DDA
SW5e		Waste Transfer points	One-NDMC Nil- DDA
SW5f		Bio-methanation units	6- NDMC Nil- DDA 01 Nos - SDMC
SW5h		Composting units	23-OWC, 6 Biogas, 118 Compost pit at 52 locations Nil- DDA Yes, 5 Nos- SDMC
SW5i		Material Recovery Facilities	2- NDMC Nil- DDA
SW5k		Waste to Energy (if applicable)	1- NDMC Nil- DDA 01 Nos - SDMC

SW5l		Waste to RDF	Nil- DDA 01 Nos - SDMC
SW5m		Sanitary Land fills	Nil- DDA 01 Nos - SDMC
SW5n		Capacity of sanitary landfills	Nil- DDA 2000 MT -SDMC
SW5o		Waste Deposit Centers (DHW)	2- NDMC Nil- DDA
SW5p		Other facilities	Nil- DDA
SW6	Notification and Implementation of By-La		
SW6a		Notification of By-laws	Done- NDMC Not Applicable-DDA Done- MCD
SW6b		Implementation of by-laws	Done-NDMC Not Applicable-DDA Done-MCD
SW7	Adequacy of Financial Status of ULB		
SW7a		CAPEX Required	Not Required-NDMC Not Applicable-DDA
SW7b		OPEX	Not Applicable-DDA
SW5o		Waste Deposit Centers (DHW)	
SW5p		Other facilities	
SW7c		Adequacy of OPEX	Yes-NDMC
			Not Applicable-DDA

## (ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		DDA
			SDMC
			NDMC
	Population		15,00,639(As per 2011 Census). District South East was notified after 2011 and the above said population is determined as per population of Sub-Division Defence Colony & Kalkaji which lies in District South-East as per census 2011 but later on notified under District South-East.
PW1	Inventory of plastic waste generation		Nil- DDA
PW1a		Estimated Quantity of plastic waste generated in District	0.05 MT/Day -DDA
			0.150 MT/DAY- SDMC
PW2	Implementation of Collection		
PW2a		Door to Door collection	100%- NDMC Not Initiated- DDA PARTIAL- SDMC
PW2b		Segregated Waste collection	100%- NDMC Not Initiated- DDA PARTIAL- SDMC
PW2c		Plastic waste collection at Material Recovery Facility	MRF Used-NDMC Not Initiated- DDA MRF USED- SDMC
PW2d		Authorization of PW pickers	Not Initiated- DDA WASTE TO ENERGY- SDMC
PW2e		PW collection Centers	2-NDMC 8 Nos - SDMC
PW3	Establishment of linkage with Stakeholders		
PW3a		Established linkage with PROs of Producers	Not Estimated-NDMC
			Not Established- DDA

			Not Established- SDMC
PW3b		Established linkage with NGOs	Not Established- DDA
			Not Established- SDMC
PW4	Availability of facilities for Recycling or utilization of PW		
PW4a		No. of PW recyclers	2(Chintan & UNDP)-NDMC Nil- DDA NIL- SDMC
PW4b		No Manufacturers	None-NDMC Nil- DDA NIL- SDMC
PW4c		No of pyrolysis oil plants	None-NDMC Nil- DDA NIL- SDMC
PW4d		Plastic pyrolysis	0-NDMC Nil - DDA
PW4e		Use in road making	0-NDMC Nil - DDA
PW4f		Co-processing in Cement Kiln	0- NDMC Nil - DDA
W5	Implementation of PW Management Rules, 2016		
W5a		Sealing of units producing < 50-micron plastic	NA-NDMC Nil - DDA
PW5b		Prohibiting sale of carry bags < 50 micron	Prohibited -NDMC Nil - DDA PROHIBITED- SDMC
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	No Action-NDMC Nil - DDA IMPLEMENTED- SDMC

<b>PW6</b>	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners		
<b>PW6a</b>		No of Producers associated with ULBs	None-NDMC
			NONE- SDMC
<b>PW6b</b>		Financial support by Producers / Brand owners to ULBs	None-NDMC
			NONE- SDMC
<b>PW6c</b>		Amount of PRO Support	NA- NDMC
<b>PW6d</b>		Infrastructure support by Producers / Brand owners to ULBs	Nil - DDA
			NONE- SDMC
<b>PW6e</b>		No of collection centers established by Producers / Brand owners to ULBs	Nil - DDA
			NONE- SDMC

## (iii) C&amp;D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		SDMC
			NDMC
	Population		15,00,639(As per 2011 Census). District South East was notified after 2011 and the above said population is determined as per population of Sub-Division Defence Colony & Kalkaji which lies in District South-East as per census 2011 but later on notified under District South-East
CD1	Inventory of C&D waste generation		
CD1a		Estimated Quantity	60,000 KG/PD- SDMC
			62.0 KG MT/DAY- SDMC

CD2	Implement scheme for permitting bulk waste generators		
CD2a		Issuance of Permissions by ULBs	INITIATED-SDMC
CD3	Establishment of C&D Waste Deposition centers		
CD3a		Establishment of Deposition Points	YES- SDMC
CD3b		C&D Deposition point identified	YES- SDMC
CD4	Implementation of By-Laws for CD Waste Management		
CD4a		Implementation of By-laws	NOTIFIED-SDMC
CD4b		Collection of Deposition / disposal Charges	INITIATED- SDMC
CD5	Establishment of C&D Waste recycling plant or linkage with such facility		
CD5a		Establishment CD Waste Recycling Plant	
CD5b		Capacity of CD Waste Recycling Plant	

## (iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		NDMC SDMC CDMO(SE)
	Population		15,00,639(As per 2011 Census). District South East was notified after 2011 and the above said population is determined as per population of Sub-Division Defence Colony & Kalkaji which lies in District South-East as per census 2011 but later on notified under District South-East
BMW1	Inventory of Biomedical Waste Generation		
BMW1a		Total no. of Bedded Hospitals	156- NDMC 136- CDMO (SE)
BMW1b		Total no. of non-bedded HCF	13- NDMC 1003- CDMO (SE)
BMW1c		Total no. Clinics	13 – NDMC 609- CDMO(SE)
BMW1d		No of Veterinary Hospitals	1- NDMC 2- CDMO(SE)
BMW1e		Pathlabs	3- NDMC 216- CDMO(SE)
BMW1f		Dental Clinics	1- NDMC 170-CDMO(SE)
BMW1g		Blood Banks	NIL- NDMC 2-CDMO(SE)

BMW1h		Animal Houses	4-CDMO(SE)
BMW1i		Bio-research Labs	NIL -CDMO(SE)
BMW1j		Others	
BMW2	Authorization of HCFs by SPCBs / PCCs		
BMW2a		Bedded HCFs	156- NDMC
BMW2b		Non-bedded HCFs	
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)		
BMW3a		No of CBMWTFs	1-NDMC
BMW3b		Linkage with CBMWTFs	Yes- NDMC
			Yes- CDMO (SE)
BMW3c		Capacity of CBMWTFs	Adequate- NDMC
			Adequate- CDMO (SE)
BMW3d		Requirements of CBMWTFs	Required- NDMC
BMW3e		Captive Disposal Facilities of HCFs	None
BMW4	Compliance by CBMWTFs		
BMW4a		Compliance to standards	Meeting
BMW4b		Barcode tracking by HCFs / CBMWTFs	Above 2%-
BMW4c		Daily BMW lifting by CBMWTFs	
BMW5	Status of Compliance by Healthcare Facilities		Living MBW is lifted no stack
BMW5a		Pre-segregation	
BMW5b		Linkage with CBMWTFs	

## (v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
HW1	Inventory of Hazardous Waste		
HW1a		No of HW Generating Industry	321 [Nos.]-DPCC NIL-SDMC
HW1b		Quantity of HW	292.52 [MT/Annum]-DPCC NIL-SDMC
HW1c		Quantity of Incinerable HW	5.0846 [MT/Annum]-DPCC NIL-SDMC
HW1d		Quantity of land-fillable HW	30.7613 [MT/Annum]-DPCC NIL-SDMC
HW1e		Quantity of Recyclable / utilizable HW	256.673 [MT/Annum]- DPCC NIL-SDMC
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites		Nil- DPCC
HW2a		No of HW dumpsites	None- DPCC NIL-SDMC
HW2c		Probable Contaminated Sites	None- DPCC NIL-SDMC
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorized	321 (applied) [Nos]- DPCC NIL-SDMC
HW3b		Display Board of HW Generation in front of Gate	321 [Nos]- DPCC NIL-SDMC
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	No- DPCC NIL-SDMC
HW3b		Industries linkage with TSDF	Nil- DPCC

			NIL-SDMC
HW4	Linkage of ULBs in District with Common TSDF		
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	NA- DPCC
			NO-SDMC
HW3	Availability of Common Hazardous Waste TSDF		

(VI) E-Waste Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW1	Status of facilitating authorized collection of E-Waste		
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	NONE-SDMC
EW1c		Collection centers established by ULB in District	01-SDMC
EW1d		Collection centers established by Producers or their PROs in the District	No physical collection center has been established. All e-waste collection process in NDMC- is online only. Citizens may request e-waste collection through NDMC web portal/NDMC 311 app. After that our authorized vendor visits citizens permise to collect e-waste and also pay citizens for it- NDMC
			NONE-SDMC
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	NDMC has linkage with one authorized e-waste recycler/dismantler- NDMC
			No-SDMC
EW1f		No authorized E-Waste recyclers / Dismantler	No-SDMC
EW2	Status of Collection of E-Waste		
EW2a		Authorizing E-Waste collectors	NDMC has authorized one CPCB Registered E-waste vendor for

			collection of E-waste in NDMC area- NDMC
			None- SDMC
EW2b		Involvement of NGOs	No-NDMC
			No-SDMC
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	No-SDMC
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	Yes-NDMC
			Yes-SDMC
EW4	Control E-Waste related pollution		
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	Yes -SDMC
EW4b		Does the administration closed illegal E-Waste recycling in the District	Yes -SDMC
EW4c		No of actions taken to close illegal trading or processing of E-Waste	--
EW5	Creation of Awareness on Waste handling and dispo		
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	Yes -SDMC
EW5c		Does District Administration conducted any District level Awareness Campaigns	Yes -SDMC

## 2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ1	Inventory of water resources in District		I&FC NDMC DPCC
WQ1a		Rivers	1 [Nos] - DPCC
WQ1b		Length of Coastline	22 KM (Wazirabad to Okhla barrage)- DPCC
WQ1c		Nalas/Drains meeting Rivers	18 [Nos]- DPCC 01 Aali Drain- I &FC
WQ1d		Lakes / Ponds	NA- DPCC
WQ1e		Total Quantity of sewage and industrial discharge in District	NA- DPCC
	Control of Groundwater Water Quality		
WQ2a		Estimated number of bore-wells	21- NDMC
WQ2b		No of permissions given for extraction of groundwater	64- NDMC
WQ2c		Number of groundwater polluted areas	No such study has been undertaken- DPCC NIL- NDMC
WQ2d		Groundwater Availability	Not adequate- NDMC
WQ3	Availability of Water Quality Data		Regular monitored by QCTA, NDMC
WQ3a		Creation of monitoring cell	DPCC Laboratory is monitoring the Water Quality- DPCC
WQ3b		Access to Surface water and groundwater quality data at DM office	Data available on DPCC website- DPCC
WQ4	Control of River side Activities		
WQ4a	Control of River side Activities	River Side open defecation	
WQ4b		Dumping of SW on river banks	
WQ4c		Control measures for idol immersion	
WQ5	Control of Water Pollution in Rivers		
WQ5a		Percentage of untreated sewage	
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	

WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	
WQ6	Awareness Activities		
WQ6a		District level campaigns on protection of water quality	
WQ6b	Oil Spill Disaster Contingency Plan		
WQ6a		Creation of District Oil Spill Crisis Management Group	
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	
WQ7	Protection of Flood plains		
WQ7a		Encroachment of flood plains is regulated.	YES I & FC
	Rainwater Harvesting		
WQ8a		Action plan for Rain water harvesting	Yes Available

## 3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SM1	Inventory of Sewage Management		
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	100 MLD- NDMC
SM1b		No of Class-II towns and above	NA- NDMC
SM1c		No of Class-I towns and above	NA- NDMC
SM1d		No of Towns needing STPs	NA- NDMC
SM1e		No of Towns STPs installed	NA- NDMC
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	97.25 MLD(indirectly after treatment)
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	NIL- NDMC
SM1h		Quantity of sewage flowing into lakes	NIL- NDMC
SM1i		No of industrial townships	NA- NDMC
SW2	Adequacy of Available Infrastructure for Sewage Treatment		
SM2a		% sewage treated in STPs	100%- NDMC
SM2b		Total available Treatment Capacity	138.75 MLD- NDMC
SM2c		Additional treatment capacity required	NIL- NDMC
SM3	Adequacy of Sewerage Network		
SM3a		No of ULBs having partial underground sewerage network	NIL- NDMC
SM3b		No of towns not having sewerage network	NA- NDMC
SM3c		% population covered under sewerage network	100% -NDMC

## 4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
IWW1	Inventory of industrial wastewater Generation in District		NA
IWW1a		No of Industries discharging wastewater	99 [Nos]- DPCC
			2200 Nos. approx- DSIIDC
IWW1b		Total Quantity of industrial wastewater generated	0.6902 [MLD]- DPCC
			NA- DSIIDC
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	0.6902 [MLD]- DPCC
			NA- DSIIDC
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	Nil- DPCC
			NA- DSIIDC
IWW1e		Prominent Type of Industries	Chemical – Dye etc., Pharma, Automobile- DPCC
IWW1f		Common Effluent Treatment Facilities	1 [Nos]- DPCC
			24 MLD CETP, Presently Effluent Received :1.99 MLD
IWW2	Status of compliance by Industries in treating wastewater		N.A- DSIIDC
IWW2a		No of Industries meeting Standards	95 [Nos]- DPCC
			N.A- DSIIDC
IWW2b		No of Industries not meeting discharge Standards	4 [Automatic]- DPCC
			N.A- DSIIDC
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	Nil- DPCC

			NIL- DSIIDC
AWW4	Status of Action taken for not meeting discharge standards		SCN issued- DPCC
IWW4a		No industries closed for exceeding standards in last 3 months	Nil- DPCC
			N.A- DSIIDC
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	Nil- DPCC
			N.A- DSIIDC

## 5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
AQ1	Availability of Air Quality Monitoring Network in District		Dr. Karni Singh Shooting Range, JLN Stadium, Nehru Nagar (PGDAV college), Okhla (DITE), CRRI (Mathura Road)- DPCC
			N.A- DSIIDC
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	None- DPCC
			N.A- DSIIDC
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	5 [Nos] - DPCC
			N.A- DSIIDC
AQ2	Inventory of Air Pollution Sources		
AQ2a		Identification of prominent air polluting sources	Not pertains to air lab- DPCC
			Inudstires Estate/Other (Multiples Selection) Remark:- Notice have served to defaulting units, found dumping of C&D, MSW, Industries waste and burying of MSW etc. However there is no prominent air pollution sources in industrial estate and the work for upgradation of unpaved/damaged roads has already taken up - DSIIDC
AQ2b		No of Non-Attainment Cities	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ2c		Action Plans for non-attainment cities	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ3	Availability of Air Quality Monitoring Data at DMs Office		

AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	Available in public domain- DPCC
AQ4	Control of Industrial Air Pollution		
AQ4a		No of Industries meeting Standards	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ4b		No of Industries not meeting discharge Standards	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ5	Control of Non-industrial Air Pollution sources		
AQ5a		Control open burning of Stubble – during winter	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ5b		Control Open burning of Waste – Nos of actions Taken	Not pertains to air lab- DPCC
			N.A- DSIIDC
			1 No.
AQ5c		Control of forest fires	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ5d		Vehicle pollution check centers	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ5e		Dust Suppression Vehicles	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ6	Development of Air Pollution complaint redressal system		
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	Not pertains to air lab- DPCC
			Sameer App & Green App is Available- DSIIDC

## 6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
MI1a	Inventory of Mining in District		
MI1a		Type of Mining Activity	No mining activity has been reported till now in this district
MI1b		No of Mining licenses given in the District	None
MI1c		Area covered under mining	Not Applicable in view of MI1b
MI1d		Area of District	Not Applicable in view of MI1b
MI1e		Sand Mining	No
MI1f		Area of sand Mining	No
MI2	Compliance to Environmental Conditions		
MI2a		No of Mining areas meeting Environmental Clearance Conditions	NA
MI2b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	NA
MI3a	Mining related environmental Complaints		
MI3b		No of pollution related complaints against Mining Operations in last 1 year	None
MI4	Action against non-complying mining activity		
MI4a		No of Mining operations suspended for violations to environmental norms	None
MI4b		No od directions issued by SPCBs	None

## 7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
NP1	Availability Monitoring equipment		None- DDA
NP1a		No. of noise measuring devices with district administration	None -DDA
NP1b		No. of noise measuring devices with SPCBs	Not Applicable
NP2	Capability to conduct noise level monitoring by State agency / District authorities		
NP2a		capability to conduct noise level monitoring by State agency / District authorities	Public and lodge complaint on <a href="https://ngms.delhi.gov.in/">https://ngms.delhi.gov.in/</a> (noise pollution grievance redressal website) and via helpline No. 155271 which are then disposed off by area SHO and ACP
NP2	Management of Noise related complaints		
NP2a		No of complaints received on noise pollution in last 1 year	Data not available from website yet though work in progress- DDA
NP2b		No of complaints redressed	Data not available from website yet though work in progress- DDA
NP3	Compliance to ambient noise standards		
NP3a		Implementation of Ambient noise standards in residential and silent zones	Occasional - DDA
NP3b		Noise monitoring study in district	Not Carried Out- DDA
NP3c		Sign boards in towns and cities in silent zones	Partial-DDA

## **Annexure-I**

### **Write-up on status of industrial waste from South East District**

There are 4 notified industrial areas existing in South-East district of Delhi i.e, Okhla Industrial Area Phase-I, Okhla Industrial Area Phase-II, Okhla Industrial Estate and Mohan Cooperative Industrial Estate. There are mainly printing units, garment export units and automobile service stations in these industrial areas.

There is also a common CETP in Okhla Industrial Area Phase-I and Phase-II for the treatment of combined waste water generated from these units.

However, there is no CETP in Okhla Industrial Estate and Mohan Cooperative Industrial Estate.

### **Write-Up on containment of Air Pollution in the area of SDMC**

1. Regular Mechanized road cleaning through Mechanical Road Sweeping (MRS) Machines.
2. Sprinkling by designated Water Sprinklers fitted with multi set of nozzles to reduce re-suspension of dust.
3. Lifting and Disposal of C&D Waste on regular basis.
4. Lifting of Garbage and Plastic Waster on regular basis.
5. Greenery by planting of shrubs and plants in the area of Central Zone.
6. Encroachment removal action taken in the area of Central Zone on regular basis.
7. Repairing of road, footpath etc. pertains to SDMC on the regular basis in the area of Central Zone.

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# DISTRICT DISASTER MANAGEMENT AUTHORITY

OFFICE OF THE DISTRICT MAGISTRATE (SOUTH EAST)  
OLD GARGI COLLEGE BUILDING, BEHIND LSR COLLEGE,  
LAJPAT NAGAR IV, DELHI-110024

F.No. DM(SE)/DDMA/Envir.Plan./2019/1916-36

Date: 18/03/21

## MINUTES OF MEETING

A meeting was convened in the Conference Hall of Office of District Magistrate (South East) under the Chairmanship of Sub-Divisional Magistrate (Defence Colony) on 18/03/2021 at 02:00 pm regarding updation in District Environment Plan of District South-East.

At the outset, Sub-Divisional Magistrate (Defence Colony), District South-East welcomed all the participants present in the meeting. The list of Officers/Officials who attended the meeting is annexed as Annexure-A.

### Discussion:-

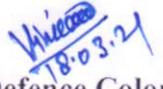
SDM (Defence Colony) explained that the main purpose of this meeting is to update the information/data in District Environment Plan, District South-East pertaining to different departments. He also explained that District Environment Plan comprises of Waste Management Plan, Water Quality Management Plan, Domestic Sewage Management Plan, Industrial Wastewater Management Plan, Air Quality Management Plan, Mining Activity Management Plan & Noise Pollution Management Plan. It was apprised by SDM (Defence Colony) that each stakeholder department should go through the shared District Environment Plan and provide the updated data pertaining to District South-East only.

### Directions & Decisions:-

1. SDM (Defence Colony) directed that each stakeholder department will provide the requisite information in the prescribed format by 22/03/2021 through email on [southeastddma@gmail.com](mailto:southeastddma@gmail.com) along with a note detailing out the initiatives to be taken by each department for environmental protection.

(Action by All Committee Members/Stakeholder departments)

The meeting ended with the vote of thanks to the chair.

  
SDM (Defence Colony)  
DISTRICT (SOUTH-EAST)

To,

1. Secretary, NDMC, NDMC Head Office, Palika Kendra, Parliament Street, New Delhi-110001
2. Chairperson, DPCC, 6<sup>th</sup> Floor, C-Wing, Delhi Secretariat, I.P. Estate, Delhi-110002
3. Chairperson, DSIIDC, 3<sup>rd</sup> Floor, Old MCD Property Tax Building, Lajpat Nagar, New Delhi.
4. Dy. Commissioner, SDMC (Central Zone) Shiv Mandir Marg, Jal Vihar, New Delhi.

5. Dy. Commissioner, SDMC (South Zone) Green Park Ext., New Delhi.
6. DCP, Delhi Police, South-East, P.S. Sarita Vihar, Opp. Apollo Hospital, New Delhi.
7. DCP, Delhi Police, South, Hauz Khas, New Delhi
8. DCP, Traffic, J.B. Titto Marg, New Delhi.
9. Superintendent Engineer, DDA, Civil Circle-3, Vikas Minar, ITO, Pragati Maidan, New Delhi
10. Superintendent Engineer, DJB (South-East), Shiv Mandir Marg, Jal Vihar, New Delhi.
11. SDM (Defence Colony, Sarita Vihar & Kalkaji).
12. ACP (HQ), Delhi Police, South-East, P.S. Sarita Vihar, Opp. Apollo Hospital, New Delhi.
13. ACP (HQ), Delhi Police, District South, Hauz Khas, New Delhi
14. ACP (Traffic), District South-East, J.B. Titto Marg, New Delhi.
15. ACP (Traffic), District South, Parvatiya Camp, Sector-2, Rama Krishan Puram, New Delhi.
16. CDMO, District South-East, 1<sup>st</sup> floor, DGD Building, PVR Complex, Saket, New Delhi.
17. Exe. Engineer, Irrigation and Flood Control, CD-IV, District South-East, Paryavaran Complex, Saket, New Delhi.
18. Exe. Engineer, Head Work Department, U.P. Irrigation Department, Agra Canal, Okhla, New Delhi.
19. MLO, Transport Department, Sarai Kale Khan, New Delhi.

W/1000  
18.03.24

**SDM (Defence Colony)  
DISTRICT (SOUTH-EAST)**

**OFFICE OF DISTRICT MAGISTRATE (SOUTH-EAST)  
OLD GARGI COLLEGE BUILDING, BEHIND LSR COLLEGE  
LAJPAT NAGAR-IV, DELHI-110024**

F.No.DM(SE)/SDM(DC)/Dist. Envir. Plan/2019/ 1206

Date: 06/12/19

**ORDER**

**Sub:- Compliance of the directions of the Hon'ble NGT dated 26/09/2019 in the matter O.A. 360/2018 titled, "Shree Nath Sharma Vs Union of India & Ors."**

Hon'ble National Green Tribunal vide order dated 26/09/2019 in the matter of O.A. 360/2018 titled, "Shree Nath Sharma Vs Union of India & Ors." has given specific directions for preparation of "District Environmental Plan" and the "State Environmental Plan". The relevant portion of the Hon'ble NGT order dated 26/09/2019 requiring immediate compliance is reproduced below:-

We may also refer to order dated 15/07/2019 in O.A. No. 710/2017, Shailesh Singh Vs. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors. Directing as follows:

" We find it necessary to add that in view of Constitutional provisions under Articles 243 G, 243 W, 243 ZD read with Schedules 11 and 12 and Rule 15 of the Solid Waste Management Rules, 2016, it is necessary to have a District Environmental Plan to be operated by a District Committee (as a part of District Planning Committee under Article 243 ZD) with representatives from Panchayats, Local Bodies, Regional Officers, State PCB and a suitable officer representing the administration, which may in turn be chaired and monitored by the District Magistrate. Such District Environment Plans and Constitution of District Committee may be placed on the website of Districts concerned. The monthly report of monitoring by the District Magistrate may be furnished to the Chief Secretary and may be placed on the website of the District and kept on such websites for a period of one year. This may be made operative from 01/08/2019. Compliance of this direction may also be seen by the Chief Secretaries of the States/UTs. This may not only comply with mandate of law but provide on institutional mechanism for effective monitoring of environment norms."

**In compliance of above said direction of Hon'ble NGT, the District Committees for preparing District Environment Plan, District South East is hereby constituted as under:-**

S. No.	Component of DEP	District Committee consist of members from concerned department is mentioned as under:-
01.	<b>Waste Management Plan</b>	
i.	Solid Waste Management Plan	1. SDM (HQ), District South-East 2. Supdt. Engg., SDMC (Central & South Zone)/CMO (HQ), NDMC 3. DPCC, SEE/EE as per the area of jurisdiction
ii.	Plastic Waste Management Plan	1. SDM (HQ), District South-East 2. Supdt. Engg., SDMC (Central & South Zone)/CMO (HQ), NDMC 3. DPCC, SEE/EE as per the area of jurisdiction
iii.	Construction & Demolition Waste Management	1. SDM (HQ), District South-East 2. Supdt. Engg., SDMC (Central & South Zone)/CMO (HQ), NDMC 3. DPCC, SEE/EE as per the area of jurisdiction
iv.	Biomedical Waste Management	1. SDM (HQ), District South-East 2. Chief District Medical Officer 3. DPCC SEE/EE as per the area of jurisdiction
v.	Hazardous Waste Management	1. SDM (HQ), District South-East 2. Supt. Engineer/Executive Engineer of DSIIIDC 3. DPCC SEE/EE as per the area of jurisdiction
vi.	E-Waste Management	1. SDM (HQ), District South-East 2. DPCC SEE/EE as per the area of jurisdiction 3. Supdt. Engg., SDMC (Central & South Zone) /CMO (HQ), NDMC

02	Water Quality Management Plan	<ol style="list-style-type: none"> <li>1. SDM (HQ), District South-East</li> <li>2. Supdt. Engg. DDA</li> <li>3. Ex. En., I&amp;FC and UP Irrigation</li> <li>4. Supdt. Engg. DJB</li> <li>5. DPCC SEE/EE as per the area of jurisdiction</li> </ol>
03	Domestic Sewage Management Plan	<ol style="list-style-type: none"> <li>1. SDM (HQ), District South-East</li> <li>2. Supdt. Engg. SDMC (Central &amp; South Zone) /CMO (HQ), NDMC</li> <li>3. Supdt. Engg. DJB</li> <li>4. DPCC SEE/EE as per the area of jurisdiction</li> </ol>
04	Industrial Wastewater Management Plan	<ol style="list-style-type: none"> <li>1. SDM (HQ), District South-East</li> <li>2. Supt. Engineer/Executive Engineer of DSIIDC</li> <li>3. DPCC SEE/EE as per the area of jurisdiction</li> </ol>
05	Air Quality Management Plan	<ol style="list-style-type: none"> <li>1. SDM (HQ), District South-East</li> <li>2. Supdt. Engg. MCD (Central &amp; South Zone)/CMO (HQ), NDMC</li> <li>3. MLO, Transport Deptt., Sheikh Sarai</li> <li>4. ACP (South &amp; South East), Delhi Traffic Police,</li> <li>5. DPCC-SEE/EE</li> <li>6. EE, DSIIDC</li> </ol>
07	Noise Pollution Management Plan	<ol style="list-style-type: none"> <li>1. SDM (HQ)</li> <li>2. Supdt. Engg. MCD (Central &amp; South Zone)/CMO (HQ), NDMC</li> <li>3. DPCC SEE/EE</li> <li>4. ACP (HQ), Delhi Police</li> <li>5. ACP (South &amp; South East), Delhi Traffic Police</li> </ol>

The above said committees will function under the overall supervision of District Magistrate (South East)/Chairperson, District Committee and will prepare their respective plans as per the Model District Environment Plan provided by CPCB.

This issue with the prior approval of District Magistrate (South East).



**(RAJEEV SINGH)**  
**ADM (SOUTH EAST)**

To,

1. SEE/EE, DPCC, 6<sup>th</sup> Floor, C-Wing, Delhi Secretariat, I.P. Estate, Delhi-110002
2. Supdt. Engineer/Executive Engineer, DSIIDC, 3<sup>rd</sup> Floor, Old MCD Property Tax Building, Lajpat Nagar, New Delhi.
3. SE, SDMC, (Central Zone), Shiv Mandir Marg, Jal Vihar, New Delhi.
4. SE, SDMC, (South Zone), Green Park Ext., New Delhi
5. ACP (HQ), Delhi Police District South East, Mathura Road, Opp. Apollo Hospital, Sarita Vihar, New Delhi.
6. ACP (HQ), Delhi Police, District South, Hauz Khas, New Delhi.
7. SE, DDA (South East), Civil Circle 3, Vikash Minar, ITO, Pargati Maidan, New Delhi.
8. SE, DJB (South East), Shiv Mandir Marg, Jal Vihar, New Delhi
9. SDM (Defence Colony, Kalkaji & Sarita Vihar), District South East.
10. ACP (Traffic), District South East, J.B. Tito Marg, New Delhi.
11. ACP (Traffic), District South, Parvatiya Camp, Sector 2, Rama Krishna Puram, New Delhi.
12. CDMO (South East), PVR Complex, Saket, New Delhi.
13. CMO (HQ), NDMC, Public Health Department, Palika Kendra, Sansad Marg, New Delhi.
14. EE, Irrigation & Flood Control, CD-IV, District South East, Paryavaran Complex, Saket, New Delhi.
15. EE, Head Works Department, UP Irrigation Department, Agra Canal, Okhla, New Delhi.
16. MLO, Transport Department, Sarai Kale Khan, New Delhi.



**(RAJEEV SINGH)**  
**ADM (SOUTH EAST)**